# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

### **LOK SABHA**

### UNSTARRED QUESTION NO. 4110 ANSWERED ON 18.08.2025

## Construction of New Building of Kendriya Vidyalaya, Damoh †4110. Shri Rahul Singh Lodhi:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that the construction of new building of Kendriya Vidyalaya at Hatta in Damoh Lok Sabha Constituency has been done through NPCCL;
- (b) if so, whether said construction work has been completed within the stipulated time-frame along with the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has fixed any accountability for the delay; and
- (e) whether the Government proposes to take an action in this regard?

### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (e) As per the information received from Kendriya Vidyalaya Sangathan (KVS), the Government construction agency NPCCL has completed the construction of the permanent school building of Kendriya Vidyalaya (KV), Hatta Nagar in Damoh Lok Sabha Constituency and accordingly KV Hatta Nagar, Damoh, which was functioning in temporary accommodation was shifted to the said newly constructed permanent building in December, 2024.

Construction of infrastructure for KVs is a continuous process, which depends upon requirement, identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of Drawings / Estimates by construction agency, availability of funds and requisite approvals, removal of shortcomings over land by sponsoring agency, etc.

Construction works are monitored at the Vidyalaya level by the Vidyalaya Management Committee followed by review meetings with construction agencies at the KVS Regional Office and KVS (HQ) levels along with a four-stage Third-Party Quality Assurance conducted by the Indian Institutes of Technology.

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